

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.2726 of 2009

CORAM : HON'BLE MR. JUSTICE DEEPAK ROSHAN

Through:- Video Conferencing

10/26.03.2021

Heard Mr. Abhijeet Kumar learned counsel for the petitioner, Ms. Priyanka Bobby learned counsel for the respondent-State and Mr. Binit Chandra learned counsel of the State of Bihar.

Learned counsel for the parties are directed to take latest instruction about the status of the case.

Put up this case on 30.04.2021.

(Deepak Roshan, J.)

Fahim/-